

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 13515 of 2013

(Arising out of OIA-RJT-EXCUS-000-APP-248-13-14 dated 21/06/2013 passed by Commissioner of Central Excise and Service Tax-RAJKOT(Appeal))

Vvf India Ltd

Unit-ii, Survey No. 635, Village- Galpadar,
Anjar Road, Taluka- Anjar,
Kutch, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat - 360001

.....Respondent

APPEARANCE

Ms. Dimple Gohil, Advocate appeared for the Appellant
Shri G.Kirupanandan, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

Final Order No. A/ 10359 /2023

DATE OF HEARING: 21.02.2023
DATE OF DECISION: 21.02.2023

RAMESH NAIR

Ms. Dimple Gohil, Learned Counsel appearing on behalf of the appellant submits that she has got instruction to withdraw the appeal.

2. Accordingly, the appeal is dismissed as withdrawn.

(Dictated & Pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**